

(2025) 02 MAN CK 0923
In the Manipur High Court
Case No : Writ Petition (C) No. 312 Of 2024

Naorem Amarkanta Singh

APPELLANT

Vs

Managing Director, Indian Overseas Bank & Anr.

RESPONDENT

Date of Decision : 19-02-2025

Acts Referred:

Citation : (2025) 02 MAN CK 0923

Hon'ble Judges : Ahanthem Bimol Singh, J

Bench : Single Bench

Advocate : Th. Ibohal, LN Ngamba, Th. Henba

Final Decision : Dismissed

Judgement

Ahanthem Bimol Singh, J

Mr. Th. Ibohal, learned senior counsel assisted by Mr. LN Ngamba, learned counsel appearing for the petitioner submitted that he has received instruction from the petitioner to withdraw the present writ petition with liberty to file a fresh one, if so advised. The learned senior counsel, accordingly, seeks leave to withdraw the present writ petition with liberty to file a fresh one, if so advised.

Mr. Th. Henba, learned counsel appearing for the respondents submitted that he has no objection.

Leave granted.

The present writ petition is hereby dismissed as being withdrawn with liberty as sought for.